

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :06/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/8353/2025 ARBP/24/2025	GANNON DUNKERLEY AND CO.LTD., KOLKATA VS MGM MINERALS LTD., BBSR	ANUPAM DASH VS	// ( //
2	D-BLAPL/6900/2025 BLAPL/2564/2025	SAMIR MAHARANA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /95 /2024 ASST. SESSIONS JUDGE, KEONJHAR(Ke ST/000010/2024
3	D-BLAPL/6905/2025 BLAPL/2565/2025	FIRAZ SAIFI @ FEROUZ SAIFI VS STATE OF ODISHA	SARBESWAR SAHOO VS	PODIA PS /10 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/000022/2025
4	D-BLAPL/5619/2025 BLAPL/2566/2025	PRAKASH PALAI VS STATE OF ODISHA	DEBASNAN DAS VS	PARADEEP LOCK /136 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/000051/2024
5	D-BLAPL/6707/2025 BLAPL/2567/2025	TAPAS RANJAN MAHARANA VS STATE OF ODISHA	SATYAPADA SHARMA VS	ROURKELA CYBER P.S. /2 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000401/2025
6	D-BLAPL/6910/2025 BLAPL/2568/2025	SONU @ SUKANTO DAS VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BANDOMUNDA /29 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000242/2025
7	D-BLAPL/6799/2025 BLAPL/2569/2025	SATHEESH C VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT GRPS /5 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/000037/2025
8	D-BLAPL/6916/2025 BLAPL/2570/2025	NILESH SONI VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BINIKA /10 /2025 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000003/2025
9	D-BLAPL/6805/2025 BLAPL/2571/2025	RAJENDRA PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RARUAN /10 /2025 ADDL.SSESSIONS JUDGE,KARANJIA(Ma Spl/0000003/2025
10	D-BLAPL/6807/2025 BLAPL/2572/2025	LAXMIDHAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RARUAN /10 /2025 ADDL.SSESSIONS JUDGE,KARANJIA(Ma Spl/0000003/2025
11	D-BLAPL/6809/2025 BLAPL/2573/2025	AUROBINDO SAHOO @ ARABINDA SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RARUAN /10 /2025 ADDL.SSESSIONS JUDGE,KARANJIA(Ma Spl/0000003/2025

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12	D-BLAPL/6917/2025 BLAPL/2574/2025	PRANAB KUMAR NAYAK @ PRITESH VS STATE OF ODISHA	SONALI ROUT VS	NAYAPALLI P.S. /721 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0001434/2024
13	D-BLAPL/6899/2025 BLAPL/2575/2025	ANITA SABAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PUTASINGH /53 /2024 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R) GR/0000537/2024
14	D-BLAPL/6919/2025 BLAPL/2576/2025	ALEKHA @ ALEKH NAIK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	K.NUAGAON /360 /2024 J.M.F.C.,PATRAPUR(Ganjam) GR/0000567/2024
15	D-BLAPL/6921/2025 BLAPL/2577/2025	SUNIL NAHAK @ MALA VS STATE OF ODISHA	DEBASIS SARANGI VS	ASKA /779 /2023 J.M.F.C.,ASKA(Ganjam) GR/0002506/2023
16	D-BLAPL/6074/2025 BLAPL/2578/2025	AUROBINDO SANTRA VS STATE OF ODISHA	SUJIT KUMAR DAS VS	NAYAPALLI P.S. /518 /2022 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0004722/2022
17	D-BLAPL/6781/2025 BLAPL/2579/2025	SK.NASRAFFA @ NASURULLA @ SURAJ VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	KHUNTUNI /161 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C) CT/0000499/2024
18	D-BLAPL/6205/2025 BLAPL/2580/2025	DIPANKAR HALDAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /492 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000602/2024
19	D-BLAPL/6621/2025 BLAPL/2581/2025	RUSHI @ ERA MADKAMI VS STATE OF ODISHA	ASIT KUMAR JENA VS	M.V.79 /11 /2004 A.D.J.,MALKANGIRI(Malkangiri ) CT/0000127/2021
20	D-BLAPL/6785/2025 BLAPL/2582/2025	RAHIM ALI MANDAL VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000029/2025
21	D-BLAPL/6628/2025 BLAPL/2583/2025	PRASHANT PANGI @ PRASANTA PANGI VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /142 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000163/2022
22	D-BLAPL/6771/2025 BLAPL/2584/2025	AJAY DAS @ SRI AJAY DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	BALIAPAL /308 /2024 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000045/2025
23	D-BLAPL/6780/2025	PRATAP NAYAK	SANJIT MISHRA	/ /0

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	BLAPL/2585/2025	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000045/2025
24	D-BLAPL/6924/2025 BLAPL/2586/2025	SAJIT ALI WAHID ALI SHEIKH @ SAJID ALI VS STATE OF ODISHA	SITIKANT MISHRA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur ) SPL. 2(a)C.C./0000014/2024
25	D-BLAPL/6573/2025 BLAPL/2587/2025	SK. ASIRUDDIN @ MD. ASHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /220 /2023 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000875/2023
26	D-BLAPL/6626/2025 BLAPL/2588/2025	BABULI @ DUKHABANDHU MAHANTA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KUNDHEIGOLA /201 /2024 J.M.F.C,REAMAL(Debagarh ) CT/0000394/2024
27	D-BLAPL/6792/2025 BLAPL/2589/2025	SAROJ KANTA MOHAPATRA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	EOW,BHUBANESWAR /3 /2024 PRESIDING OFFICER, DESIGNATED CO CT/0000007/2024
28	D-BLAPL/6800/2025 BLAPL/2590/2025	ABED @ SUMAN HIAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT GRPS /5 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000037/2025
29	D-BLAPL/6818/2025 BLAPL/2591/2025	NITAI MANDAL @ NITYANANDA MANDAL VS STATE OF ODISHA	SANJEEV UDGATA VS	MATHILI /92 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000061/2020
30	D-BLAPL/6826/2025 BLAPL/2592/2025	SAHIL PANDY VS STATE OF ODISHA	SURAJ MOHANTY VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000008/2025
31	D-BLAPL/6834/2025 BLAPL/2593/2025	DIPU @ JAGAN DHAL VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	JENAPUR /382 /2024 A.D.J.,CHANDIKHOLE(Jajapur ) CT/0000299/2025
32	D-BLAPL/6843/2025 BLAPL/2594/2025	GAJI @ RABINDRA NAIK VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	BARANGA /479 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001388/2024
33	D-BLAPL/6848/2025 BLAPL/2595/2025	PINTU @ MADHUSUDAN PATRA VS STATE OF ODISHA	BHARAT JALLI VS	KEONJHAR SADAR /295 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0000884/2024
34	D-BLAPL/6850/2025 BLAPL/2596/2025	KARTIKA ROUTRAY @ BEHERA VS	KURESH PRASAD DASH VS	BHANJANAGAR /996 /2023 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC

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35	D-BLAPL/6858/2025 BLAPL/2597/2025	STATE OF ODISHA SANJIBINA NAYAK @ TENA @ SANJIBAN NAYAK VS	JYOTIRMAYA SAHOO VS	GR/0001661/2023 BOLAGARH P.S. /21 /2025 J.M.F.C.,KHURDA(Khordha ) GR/0000053/2025
36	D-BLAPL/6659/2025 BLAPL/2598/2025	STATE OF ODISHA SUDIP MOHANTA VS	SANJAY KUMAR DAS VS	RAIRANGPUR TOWN /9 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000047/2025
37	D-BLAPL/6865/2025 BLAPL/2599/2025	STATE OF ODISHA NAGAL RAMEYA @ N. RAMAYA VS	JYOTIRMAYA SAHOO VS	MARINE PS AT ARJPALLI /5 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000006/2025
38	D-BLAPL/6756/2025 BLAPL/2600/2025	STATE OF ODISHA SAHADAT KHAN VS	AMULYA RATNA PANDA VS	BARBIL /109 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000055/2023
39	D-BLAPL/6779/2025 BLAPL/2601/2025	STATE OF ODISHA NILA MOHAKUD VS	SARADA PRASAD DASH VS	JASHIPUR /227 /2023 ADDL.SESIONS JUDGE,KARANJIA(Ma ST/0000015/2024
40	D-BLAPL/7106/2025 BLAPL/2602/2025	STATE OF ODISHA SASHIDHAR DASH VS	SURYAKANTA DWIBEDI VS	PHIRINGIA /46 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000053/2025
41	D-BLAPL/6716/2025 BLAPL/2603/2025	STATE OF ODISHA BHIMA @ ANANTA DHAL VS	SUBODH KUMAR MOHANTY VS	BRAJARAJNAGAR /115 /2023 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0000449/2023
42	D-BLAPL/6729/2025 BLAPL/2604/2025	STATE OF ODISHA TRILOCHAN KUMBHAR @ SOURAV KUMBHAR VS	AMITAV TRIPATHY VS	BUDEN /148 /2024 S.D.J.M.,PADAMPUR(Bargarh ) GR/0001291/2024
43	D-BLAPL/5077/2025 BLAPL/2605/2025	STATE OF ODISHA L. SIBA REDDY @ L.SIVA REDDY VS	RAJENDRA NARAYAN ROUT VS	BAIDYANATHPUR /544 /2024 J.M.F.C.,BERHAMPUR(Ganjam) GR/0002450/2024
44	D-BLAPL/6752/2025 BLAPL/2606/2025	STATE OF ODISHA HARI NAYAK VS	JYOTIRMAYA SAHOO VS	MOHANA /49 /2024 A.D.J.,PARALAKHEMUNDI(Gajapati ) ST/0000059/2024
45	D-BLAPL/6866/2025 BLAPL/2607/2025	STATE OF ODISHA SARTHAK PARIJA VS STATE OF ODISHA	ASHOK KUMAR JENA VS	KUAKHIA /27 /2025 S.D.J.M.,JAJPUR(Jajapur ) CT/0000136/2025

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46	D-BLAPL/6786/2025 BLAPL/2608/2025	KAILASH SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /78 /2025 J.M.F.C,AUL(Kendrapara ) GR/0000142/2025
47	D-BLAPL/6896/2025 BLAPL/2609/2025	BIRA MADKAMI VS STATE OF ODISHA	SUBHASISH DAS VS	MALKANGIRI /680 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000830/2024
48	D-BLAPL/6890/2025 BLAPL/2610/2025	BIBHUDUTTA BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	ROURKELA CYBER P.S. /2 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000401/2025
49	D-BLAPL/5861/2025 BLAPL/2611/2025	ASHUTOSH MOHAPATRA @ MAHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ANGUL TOWN /33 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug) GR/0000070/2025
50	D-BLAPL/6869/2025 BLAPL/2612/2025	SK. TAMIR VS STATE OF ODISHA	BISWA BHUSAN DAS VS	CDA-II /44 /2021 2ND A.D.J.,CUTTACK(Cuttack) Spl/0000015/2021
51	D-BLAPL/6745/2025 BLAPL/2613/2025	KHALIA SETHI @ KHALI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BUGUDA /45 /2025 J.M.F.C,BUGUDA(Ganjam) GR/0000044/2025
52	D-BLAPL/6867/2025 BLAPL/2614/2025	LAXMAN JEET @ JIT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	JODA /112 /2024 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken) GR/0000405/2024
53	D-BLAPL/6926/2025 BLAPL/2615/2025	AMIT KUMAR SAHA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /33 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0000721/2024
54	D-BLAPL/6876/2025 BLAPL/2616/2025	RAJA @ JITENDRA BASTIA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	LALBAG /299 /2021 1ST A.D.J., CUTTACK(Cuttack) Spl/0000031/2021
55	D-BLAPL/6870/2025 BLAPL/2617/2025	AMARENDRA JENA @ KANHU VS STATE OF ODISHA	ASHOK KUMAR JENA VS	KUAKHIA /27 /2025 S.D.J.M.,JAJPUR(Jajapur ) CT/0000136/2025
56	D-BLAPL/6889/2025 BLAPL/2618/2025	TUNA BHUTIA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANARAPAL /64 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000131/2025
57	D-BLAPL/6892/2025	SUBHAKANTA SAHOO	MANORANJAN DAS	//

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	BLAPL/2619/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000036/2025
58	D-BLAPL/6872/2025 BLAPL/2620/2025	SAHADEBA BANUA VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /116 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000222/2024
59	D-BLAPL/6351/2025 BLAPL/2621/2025	TANIL BAGEL @ TANISH BAGHEL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000006/2025
60	D-BLAPL/6906/2025 BLAPL/2622/2025	KUNA BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SULIAPADA /93 /2023 2ND A.D.J., BARIPADA(Mayurbhanj) ST/0000191/2024
61	D-BLAPL/6703/2025 BLAPL/2623/2025	ANTARYAMI DAS VS STATE OF ODISHA	SIBA RANJAN POLAI VS	GOPALPUR /22 /2025 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000003/2025
62	D-BLAPL/6997/2025 BLAPL/2624/2025	RAMESH BEHERA @ RAMESH CHANDRA BEHERA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	PURIGHAT /8 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000008/2025
63	D-BLAPL/6918/2025 BLAPL/2625/2025	ALEKHA @ ALEKH NAIK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	K.NUAGAON /366 /2024 J.M.F.C.,PATRAPUR(Ganjam) GR/0000581/2024
64	D-BLAPL/6998/2025 BLAPL/2626/2025	RAMESH BEHERA @ RAMESH CHANDRA BEHERA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	PURIGHAT /37 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000026/2024
65	D-BLAPL/6644/2025 BLAPL/2627/2025	KUNJABIHARI SAHU @ CHAKA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	SUBALAYA /152 /2023 A.D.J.,SONEPUR(Sonepur ) SC/0000014/2024
66	D-CMP/9032/2025 CMP/335/2025	SANJIB KUMAR PARIDA VS SUKANTI DASH	MANAS RANJAN BAUG VS	/ / 5TH ADDL CIVIL JUDGE(S.D.),CUTTACK CS/0000334/2019
67	D-CMP/4506/2025 CMP/336/2025	BIJAYA KUMAR SWAIN VS CHAKRADHA SWAIN	JAYADEBA BEHERA VS	/ / CIVIL JUDGE (SD),ATHGARH(Cuttack) EC/0000013/2008
68	D-CMP/6491/2025 CMP/337/2025	PRADEEP KUMAR CHATTERJEE VS	ANKITA MUKHERJI VS	/ / DISTRICT & SESSIONS JUDGE,CUTTACK

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69	D-CMP/6868/2025 CMP/338/2025	RAJESH KUMAR SAHOO USHABATI PATEL VS PRAMOD KUMAR RATHA	MANOJ KUMAR PANDA VS	CVREV/000014/2024 // A.D.J.,SUNDARGARH(Sundargarh) Fao/0000016/2024
70	D-CMP/9115/2025 CMP/339/2025	SK QUAMARUDDIN VS GALAM AHEMMAD	NARAYAN PRASAD PARIJA VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag CS/0000523/2021
71	D-CMP/8506/2025 CMP/340/2025	AMIYA KUMAR DAS VS AMAR DAS	SOUBHAGYA SUNDAR DAS VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK IA/0000002/2024
72	D-CMP/8079/2025 CMP/342/2025	SARASWATI SAHOO VS JAGABANDHU MOHARANA	KSHIROD KUMAR PAHIL VS	// ADDL CIVIL JUDGE (SD), JAJPUR(Jajapu CS/0000554/2017
73	D-CMP/8493/2025 CMP/343/2025	ADHIRAJ MAHARANA VS LATA@LATIKA MAHARANA	MANOJ KUMAR PANDA VS	// CIVIL JUDGE (SD),2ND COURT,CUTTAC CS/0000059/2020
74	D-CMP/9114/2025 CMP/344/2025	KANCHAN MUDULI VS RABINDRA BARAL	SWAYAMBHU MISHRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001917/2023
75	D-CMP/9068/2025 CMP/345/2025	LAXMIKANTA MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwa CS/0000628/2018
76	D-CMP/9136/2025 CMP/346/2025	KAMINI @ KAMINIBALA NANDA VS PUSPALATA NANDA	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),ANGUL(Anugul ) CS/0000129/2023
77	D-CMP/9373/2025 CMP/347/2025	JOGENDRA BEHERA VS SISIRA KANTA SWAIN	SANJEEV UDGATA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh EC/0000293/2024
78	D-CMP/9366/2025 CMP/348/2025	SIBUNA SAHOO VS SISIRA KANTA SWAIN	SANJEEV UDGATA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh EC/0000294/2024
79	D-CMP/8685/2025 CMP/349/2025	JAWID IQBAL KHAN VS ZAFAR IMTIAZ KHAN	SILADITYA RAY VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTAC CS/0000644/2013

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80	D-CMP/9370/2025 CMP/350/2025	BHARAT KUMAR LENKA VS SISIRA KANTA SWAIN	SANJEEV UDGATA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh EC/0000295/2024
81	D-CONTC/4142/2025 CONTC/1092/2025	RINA SAHOO @ BARIK VS BINITA BIJAYINI, B.D.O,GHASIPURA,KEONJHAR	ADV. VS	// ()
82	D-CONTC/8316/2025 CONTC/1093/2025	PRAMOD KUMAR PATEL VS ANU GARG, PRINCIPAL SECY, W.R DEPT.	ADV VS	// ()
83	D-CONTC/8467/2025 CONTC/1094/2025	TAPASH BISWAL VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// ()
84	D-CONTC/8860/2025 CONTC/1095/2025	SANTANU KUMAR NAYAK VS SHALINI PANDIT, IAS	ADV VS	// ()
85	D-CONTC/8982/2025 CONTC/1096/2025	RAJANI SINGH @ PARIDA VS PRITIPARNA MISHRA,TAHASILDAR,JATNI,KHURDA	ADV. VS	// ()
86	D-CONTC/8830/2025 CONTC/1097/2025	GEETI BALIYARSINGH VS SATYABRATA SHAU,IAS	ADV. VS	// ()
87	D-CONTC/8865/2025 CONTC/1098/2025	KSHIRASINDHU SAHOO VS SHALINI PANDIT,IAS	ADV VS	// ()
88	D-CONTC/8930/2025 CONTC/1099/2025	PARSURAM BEHERA VS NARAYAN BHOI,BEO,BIJEPUR,BARAGARH	ADV. VS	// ()
89	D-CONTC/8954/2025 CONTC/1100/2025	ANUSAYA SAMAL @ ROUT VS SHALINI PANDIT, IAS	SANGRAM JENA VS	// ()
90	D-CONTC/8957/2025 CONTC/1101/2025	ANILA PRASAD JENA VS NIKHIL PAVAN KALYAN,MD,ODISHA STATE CASHEW DEVELOPMENT CO. LTD.,BBSR,KHORDHA	ADV. VS	// ()
91	D-CONTC/9055/2025	SATYABADI PARIDA	ADV.	//

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	CONTC/1102/2025	VS SHALINI PANDIT,IAS	VS	0 //
92	D-CONTC/5484/2025 CONTC/1103/2025	MIR SHAHNAWAZ VS ASWATHY S,SECY., S AND ME DEPT.	TRILOCHAN BARIK VS	// 0 //
93	D-CONTC/8967/2025 CONTC/1104/2025	PRAFULLA KUMAR SAHOO VS ARAVIND AGARWAL,COMMNR.-CUM-SECY.,HIGHER EDUCATION DEPT.,ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
94	D-CONTC/9081/2025 CONTC/1105/2025	PRASANTA KUMAR MOHANTY VS SHALINI PANDIT,COMMNR.-CUM-SECY.,S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// 0 //
95	D-CONTC/9086/2025 CONTC/1106/2025	ASHOK KUMAR JENA VS SHALINI PANDIT,COMMNR.-CUM-SECY.,S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// 0 //
96	D-CONTC/7699/2025 CONTC/1107/2025	AJOY KETAN MOHANTY VS MANOJ SATYAWAN MAHAJAN, IAS, COLLECTOR,SUNDARGARH	ADV. VS	// 0 //
97	D-CONTC/8114/2025 CONTC/1108/2025	ANANYA SAMAL VS SANGRAM KESHARI MOHAPATRA,IAS	RASHMI RANJAN SINHA VS	// 0 //
98	D-CONTC/8888/2025 CONTC/1109/2025	SUDAM NAHAK VS KESHAV RAO,DIRECTOR,M.C.L,SAMBALPUR	ADV. VS	// 0 //
99	D-CONTC/8928/2025 CONTC/1110/2025	PRADIPTA KUMAR PATEL VS NARAYAN BHOI,BEO,BIJEPUR,BARGARH	ADV. VS	// 0 //
100	D-CONTC/9038/2025 CONTC/1111/2025	PRAMITA MANJARI MISHRA VS MANORANJAN MALLICK,OAS	ADV. VS	// 0 //
101	D-CONTC/9045/2025 CONTC/1112/2025	NARENDRA BEHERA VS MANORANJAN MALLICK,OAS	BANABIHARI RAY VS	// 0 //
102	D-CONTC/9059/2025 CONTC/1113/2025	HAREKRUSHNA SAHOO VS	BIJAYALAXMI SAHOO VS	// 0

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103	D-CONTC/9465/2025 CONTC/1114/2025	SHALINI PANDIT,COMMNR.-CUM-SECY., S AND ME DEPT.,BBSR BISWA RANJAN MOHANTY VS ALAKANANDA JENA,DY.REGISTRAR,CO-OPERATIVE SOCIETIES,KHUDA DIVN.	ADV. VS	// // ()
104	D-CONTC/9062/2025 CONTC/1115/2025	SUPRAVA DAS VS SHALINI PANDIT,COMMNR.-CUM-SECY.,S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// // ()
105	D-CONTC/9066/2025 CONTC/1116/2025	SANJUKTA SWAIN VS SHALINI PANDIT,COMMNR.-CUM-SECY.,S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// // ()
106	D-CONTC/9076/2025 CONTC/1117/2025	PANCHANAN TANTI VS SHALINI PANDIT,COMMNR.-CUM-SECY., S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// // ()
107	D-CONTC/9090/2025 CONTC/1118/2025	RADHA KRISNA DASH VS USHA PADHEE,IAS	ADV. VS	// // ()
108	D-CONTC/9105/2025 CONTC/1119/2025	JYOTI RANJAN MAHARANA VS SUJIT PATI,OAS	ADV. VS	// // ()
109	D-CONTC/7673/2025 CONTC/1120/2025	RAJENDRA KUMAR DEEPA VS JYOTI RANJAN MISHRA,IAS	ADV. VS	// // ()
110	D-CONTC/9028/2025 CONTC/1121/2025	JASHOBANTI PANDA VS KALI PRASANNA MOHAPATRA,IAS	ADV. VS	// // ()
111	D-CONTC/9161/2025 CONTC/1122/2025	SUVENDU KUMAR PATRO VS UDY A KAOLE,CHAIRMAN-CUM- M.D, SAMBALPUR	ADV. VS	// // ()
112	D-CONTC/8401/2025 CONTC/1123/2025	RAMAKANTA ORAM VS ASHOK KUMAR BHOI,DY. DIRECTOR, CONSOLIDATION OF HOLDING, SAMBALPUR	TRILOCHAN NANDA VS	// // ()
113	D-CRLA/4738/2025 CRLA/297/2025	SANTANU THAYAL VS STATE OF ODISHA	ASIT KUMAR OTTA VS	CHANDUA /17 /2019 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000075/2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLA/5751/2025 CRLA/298/2025	THAKUR PRASAD BEHERA VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	/ /0 A.D.J.,PADAMPUR(Bargarh ) Spl/000045/2022
115	D-CRLA/5878/2025 CRLA/299/2025	S.GANGAMA VS STATE OF ODISHA	S. RAM KUMAR VS	BERHAMPUR TOWN /464 /2023 DISTRICT & SESSIONS JUDGE,BERHAM ST/000001/2024
116	D-CRLA/6368/2025 CRLA/300/2025	GOPAL MOHARANA VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /369 /2015 DISTRICT & SESSIONS JUDGE,JAGATSI CT/000113/2016
117	D-CRLA/6684/2025 CRLA/301/2025	LALITA BASANTA GHADEI VS STATE OF ODISHA(VIG.)	SATYA RANJAN MULIA VS	CUTTACK VIGILANCE /38 /2016 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/000010/2017
118	D-CRLA/6775/2025 CRLA/302/2025	MUKTESWAR@SUNALU GARDIA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SASON /241 /2021 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/000078/2021
119	D-CRLA/6831/2025 CRLA/303/2025	SANTOSH SARABU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KOTPAD /109 /2022 DISTRICT & SESIONS JUDGE,JEYPORE TR/000064/2022
120	D-CRLA/6913/2025 CRLA/304/2025	PRADEEP KUMAR ROUT VS STATE OF ODISHA(VIG.)	DEBASIS SARANGI VS	BHUBANESWAR VIGILANCE /33 /2006 SPL.JUDGE (VIG.),BHUBANESWAR(Kho TR/000034/2010
121	D-CRLA/6490/2025 CRLA/305/2025	SADASIBA BEHERA VS STATE OF ODISHA	DEBASNAN DAS VS	KANDARPUR /181 /2022 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000149/2022
122	D-CRLA/6560/2025 CRLA/306/2025	BINAYAK BINDHANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /198 /2018 SPECIAL JUDGE(POCSO), NABARANGP TR/0000178/2020
123	D-CRLA/6695/2025 CRLA/307/2025	SANDEEP PRABODH KERKETTA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NALCO /131 /2020 A.D.J.,ANGUL(Anugul ) CT/000002/2021
124	D-CRLA/6704/2025 CRLA/308/2025	SAMIM ANSARI VS STATE OF ODISHA	SOUGAT DASH VS	LATHIKATA /28 /2017 SPECIAL JUDGE,ROURKELA(Sundargarh Spl/0000016/2017
125	D-CRLA/6956/2025	BIKASH PARIDA	RAKESH BEHERA	SARAT /74 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/309/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000074/2024
126	D-CRLA/6459/2025 CRLA/310/2025	M. BALARAJU VS STATE OF ODISHA	SANGRAMJIT PANDA VS	PADMAPUR /144 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000150/2022
127	D-CRLA/6463/2025 CRLA/311/2025	S.SANKAR VS STATE OF ODISHA	SANGRAMJIT PANDA VS	PADMAPUR /144 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000150/2022
128	D-CRLMA/4221/2025 CRLMA/30/2025	SWAYAM SIDDHA SAHU VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	MAHILA PS SAMBALPUR /42 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002434/2023
129	D-CRLMA/6793/2025 CRLMA/31/2025	SIMILI PATTANAYAK VS STATE OF ODISHA	MITHUN DAS VS	KEONJHAR TOWN /149 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR( ) GR/0000546/2024
130	D-CRLMA/6795/2025 CRLMA/32/2025	SIMILI PATTANAYAK VS STATE OF ODISHA	MITHUN DAS VS	KEONJHAR TOWN /149 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR( ) GR/0000546/2024
131	D-CRLMC/6186/2025 CRLMC/925/2025	SANGRAM KESHARI MOHANTY VS STATE OF ODISHA	SURAJ MOHANTY VS	ASKA /207 /2013 J.M.F.C.,ASKA(Ganjam) GR/0000430/2013
132	D-CRLMC/6451/2025 CRLMC/926/2025	RUDRAMADHAB PANDA VS STATE OF ODISHA	SAURAV TIBREWAL VS	PARADEEP /36 /2024 J.M.F.C.,KUJANG(Jagatsinghapur ) CRMC/0000054/2024
133	D-CRLMC/6456/2025 CRLMC/927/2025	SK.AYUB VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /271 /2016 S.D.J.M.,PANPOSH(Sundargarh) GR/0001494/2016
134	D-CRLMC/6479/2025 CRLMC/928/2025	BIKASH JENA VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	CHAULIAGANJA /58 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000230/2023
135	D-CRLMC/6482/2025 CRLMC/929/2025	BABULA DAS VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	SALIPUR /422 /2024 J.M.F.C.,SALIPUR(Cuttack) ICC/0000163/2024
136	D-CRLMC/6483/2025 CRLMC/930/2025	RAM GOBIND RAM VS	ROHIT RANJAN RAY VS	/ /0 J.M.F.C.,KHURDA(Khordha )

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/6522/2025 CRLMC/931/2025	STATE OF ODISHA SUDHANSU SEKHAR SINGH VS STATE OF ODISHA	DEBASIS MISHRA VS	ICC/0000103/2021 // 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000206/2023
138	D-CRLMC/6525/2025 CRLMC/932/2025	RAMESH GHANA VS UNION OF INDIA	BYOMAKESH TRIPATHY VS	// S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K 2(A)CC/0000019/2022
139	D-CRLMC/6532/2025 CRLMC/933/2025	GANGADHAR MALLICK VS STATE OF ODISHA	SAILABALA JENA VS	BHUBANESWAR VIGILANCE /61 /2009 SPL.JUDGE (VIG.),BHUBANESWAR(Kho GR/0000061/2009
140	D-CRLMC/6535/2025 CRLMC/934/2025	HRUSIKESH @ HAREKRUSHNA @ NISKRANTA LENKA VS STATE OF ODISHA	KARUNAKAR GAYA VS	NIALI /63 /1992 J.M.F.C.,NIALI(Cuttack) GR/0000569/1992
141	D-CRLMC/6556/2025 CRLMC/935/2025	ANKIT KUMAR DASH VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	BOLANGIR SADAR /75 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0000348/2025
142	D-CRLMC/6543/2025 CRLMC/936/2025	PIYUSH RANJAN PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAPUR /110 /2022 ASST. SESSION JUDGE,RANPUR(Nayaga ST/0000101/2023
143	D-CRLMC/6553/2025 CRLMC/937/2025	JAGANNATH SAMAL VS AJAY KUMAR BOITAI	ARIJEET MISHRA VS	//0 J.M.F.C.,JAJPUR ROAD(Jajapur ) ICC/0000236/2022
144	D-CRLMC/6591/2025 CRLMC/938/2025	SUNITA SETHI VS PHULMATI KHURUNA	JNYANANANDA PANDA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA ICC/0000063/2024
145	D-CRLMC/6611/2025 CRLMC/939/2025	SAROJINI BATRA VS VARANASI POLA RAO	SIDHARTHA SANKAR RAY 2 VS	//0 J.M.F.C.,BISSAM CUTTACK(Rayagada ) ICC/0000004/2024
146	D-CRLMC/6622/2025 CRLMC/940/2025	SANTOSH KU. MOHANTY VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	//0 J.M.F.C.(II),CUTTACK(Cuttack) ICC/0000099/2023
147	D-CRLMC/5545/2025 CRLMC/941/2025	SAROJ KUMAR PATRA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	DEOGARH /360 /2020 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000736/2020

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148	D-CRLMC/6645/2025 CRLMC/942/2025	SK.SAJAN@TERA SAJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /240 /2021 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000180/2021
149	D-CRLMC/6655/2025 CRLMC/943/2025	ANANTA KUMAR SAHOO VS STATE OF ODISHA(VIG.)	ANIMA KUMARI DEI VS	BALASORE VIGILANCE /1 /2008 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000001/2008
150	D-CRLMC/6087/2025 CRLMC/944/2025	KABULA @ DINABANDHU MALLIK VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	KOREI /86 /2024 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur ) Spl/0000026/2024
151	D-CRLMC/6606/2025 CRLMC/945/2025	INDRAJEET SAHOO VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	CAPITAL P.S. /399 /2011 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0003483/2011
152	D-CRLMC/6718/2025 CRLMC/946/2025	RAMA CHANDRA PAIRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CYBER CRIME AND E.O, BALASORE /8 S.D.J.M.,BALASORE(Baleshwar) CT/0000262/2024
153	D-CRLMC/6385/2025 CRLMC/947/2025	BALARAM SAHU @ BALIA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /88 /2016 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000769/2016
154	D-CRLMC/6833/2025 CRLMC/948/2025	MILAN BEPARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /225 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000133/2022
155	D-CRLMC/6634/2025 CRLMC/949/2025	SAI RANJAN PRADHAN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	UMERKOTE /388 /2022 J.M.F.C,UMERKOTE(Nabarangapur ) GR/0000536/2022
156	D-CRLMC/6647/2025 CRLMC/950/2025	KATHI @ KHIROD CHANDRA DEHURY VS STATE OF ODISHA	ANIRUDHA DAS VS	MOTANGA /116 /2023 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000156/2023
157	D-CRLMC/6673/2025 CRLMC/951/2025	MALAYA RANJAN SAHOO VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	BRAHMANITARANG /51 /2017 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000024/2017
158	D-CRLMC/6492/2025 CRLMC/952/2025	MAHANI MOHARANA VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	JENAPUR /152 /2023 J.M.F.C.,CHANDIKHOLE(Jajapur ) ICC/0000002/2024
159	D-CRLMC/6676/2025	PARAKHITA PUTEL @ PARKHITA PUTEL	SURYAKANTA DWIBEDI	PATNAGARH /158 /2016

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	CRLMC/953/2025	VS STATE OF ODISHA	VS	ASST. SESSIONS JUDGE,PATNAGARH(E SC/000046/2024
160	D-CRLMC/4693/2025 CRLMC/954/2025	BIJAYALAXMI TRIPATHY@KAR VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	CUTTACK VIGILANCE /6 /2012 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/000019/2021
161	D-CRLMC/6248/2025 CRLMC/955/2025	SANGRAM KESHARI MOHANTY VS STATE OF ODISHA	SURAJ MOHANTY VS	ASKA /208 /2013 J.M.F.C.,ASKA(Ganjam) GR/0000431/2013
162	D-CRLMC/6595/2025 CRLMC/956/2025	TARANISEN BAG VS STATE OF ODISHA	SAILABALA JENA VS	BHEDEN /91 /2007 C.J.M.,BARGARH(Bargarh ) CT/000059/2011
163	D-CRLMC/5047/2025 CRLMC/957/2025	VEENA KUMARI VS STATE OF ODISHA	HARAPRASAD SAHU VS	BHARATPUR PS /314 /2024 ( //
164	D-CRLMP/5947/2025 CRLMP/306/2025	SIMANCHALA SAHU VS STATE OF ODISHA	OM PRAKASH SAHU VS	BHANJANAGAR /853 /2024 ( //
165	D-CRLMP/6101/2025 CRLMP/307/2025	SUDHANSU KUMAR PARIDA VS SNIGDHARANI BARIK	RANJIT MOHANTY VS	/ /0 JUDGE FAMILY COURT, KENDRAPARA CP/0000006/2023
166	D-CRLMP/4787/2025 CRLMP/308/2025	AMARABAR BISWAL VS STATE OF ODISHA	NISHIKANTA MISHRA VS	/ /0 ( //
167	D-CRLMP/6888/2025 CRLMP/309/2025	SARASWATI BEHERA VS THE STATE OF ODISHA	KHIROD KUMAR SWAIN VS	/ /0 ( //
168	D-CRLMP/6635/2025 CRLMP/310/2025	DURYADHAN THAKUR VS STATE OF OISHA	ARUN KUMAR BUDHIA VS	KOKSARA /247 /2023 ( //
169	D-CRLMP/6514/2025 CRLMP/311/2025	SWARUPA PRADHAN VS SUBHRANSU SEKHAR SAHOO	PARAMANANDA MISHRA VS	/ /0 JUDGE,FAMILY COURT,ANGUL(Anugul Ctp/0000050/2023
170	D-CRLMP/6502/2025 CRLMP/312/2025	TUNA DEHURY VS	ASUTOSH TRIPATHY VS	ANGUL TOWN /256 /2014 (

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLMP/6533/2025 CRLMP/313/2025	STATE OF ODISHA BARUN PRADHAN VS	BIJAYA KUMAR NAYAK (3) VS	// / /0 ()
172	D-CRLMP/6378/2025 CRLMP/314/2025	STATE OF ODISHA M/S MANIKESWARI GEMS PVT LTD,BBSR VS	ATUL TRIPATHY VS	// // ()
173	D-CRLMP/6617/2025 CRLMP/315/2025	M/S ZAM ENGG AND LOGISTICS PVT LTD,A.P. M/S MANAPPURAM FINANCE LTD., BARIPADA VS	TAPAN KU. JENA SAMANTA VS	// BHANJPUR /337 /2024 ()
174	D-CRLREV/6562/2025 CRLREV/118/2025	STATE OF ODISHA SUDHIRA KUMAR SAHOO VS	PUSPAMITRA MOHAPATRA VS	// DHAULI PS /12 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0000091/2024
175	D-CRLREV/6651/2025 CRLREV/119/2025	STATE OF ODISHA LAKSHMAN@LAXMAN@LAKHAN KUMAR PATNAIK VS	JANMEJAYA KATIKIA VS	RAYAGADA TOWN /31 /2000 A.D.J.,RAYAGADA(Rayagada ) CRA/0000002/2019
176	D-FAO/8966/2025 FAO/108/2025	STATE OF ODISHA MUNNI LAL AHIRWAR@MUNILAL VS	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000027/2024
177	D-FAO/8951/2025 FAO/109/2025	UNION OF INDIA KAMLESH KUMAR SAHU@KAMLESH KUMAR VS	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000095/2024
178	D-FAO/8956/2025 FAO/110/2025	UNION OF INDIA SONELAL PATEL@SONELAL VS	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000106/2024
179	D-FAO/8945/2025 FAO/111/2025	UNION OF INDIA DURGA ANJALI RUPINI VS	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000030/2024
180	D-FAO/9282/2025 FAO/112/2025	STATE OF ODISHA RASHMITA SAHU VS	PRAVAT KUMAR PANDA,A.S.C VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000150/2021
181	D-JCRLA/6947/2025 JCRLA/28/2025	KISHAN DAS VS STATE OF ORISSA	ADV. VS	BHANJANAGAR /942 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000189/2023

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182	D-JCRLA/6946/2025 JCRLA/29/2025	DEEPAK SINGH @ DIPU VS STATE OF ODISHA	ADV. VS	BADABAZAR /93 /2017 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR ST/0000035/2018
183	D-JCRLA/6949/2025 JCRLA/30/2025	SANTA NAIK VS STATE OF ODISHA	ADV VS	JUNAGARH /224 /2019 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000064/2019
184	D-JCRLA/6948/2025 JCRLA/31/2025	KUNA DALEI VS STATE OF ODISHA	ADV. VS	PATTAPUR (DIGAPAHANDI) /610 /2023 DISTRICT & SESSIONS JUDGE,BERHAMPUR ST/0000340/2023
185	D-JCRLA/6950/2025 JCRLA/32/2025	ASADHU @ ASHALU NAIK VS STATE OF ODISHA	ADV. VS	KEONJHAR SADAR /41 /2020 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) ST/0000024/2020
186	D-JCRLA/6951/2025 JCRLA/33/2025	COMPANY PADHURIA VS STATE OF ODISHA	ADV. VS	GHATAGAON /71 /2023 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000026/2023
187	D-JCRLA/6952/2025 JCRLA/34/2025	PUTKAR SOREN VS STATE OF ODISHA	ADV VS	BARBIL /74 /2012 A.D.J.,CHAMPUA(Kendujhar) ST/0000023/2013
188	D-JCRLA/6953/2025 JCRLA/35/2025	SUNIL @ SUNIL KUMAR NAYAK VS STATE OF ODISHA	ADV VS	KEONJHAR SADAR /545 /2021 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000005/2022
189	D-JCRLA/6955/2025 JCRLA/36/2025	BASUDEV MALLIK VS STATE OF ODISHA	ADV VS	BANIGOCHA /20 /2022 DISTRICT AND SESSIONS JUDGE,NAYAGAR ST/0000131/2022
190	D-MACA/4476/2025 MACA/295/2025	HARA @ HARADHAN SINGH VS CHANDRI BINDHANI	ARJUNA CHARANA BEHERA VS	// 5TH M.A.C.T.,BARIPADA(Mayurbhanj) Mac/0000020/2018
191	D-MACA/7827/2025 MACA/296/2025	MANOJA NAHAK VS SANTOSH KUMAR PADHY	BIRANCHI NARAYAN RATH VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000225/2017
192	D-MACA/8560/2025 MACA/297/2025	USHARANI MISHRA VS SYED KHIZAR	BISHNU BRATA SINGH VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000078/2019
193	D-MACA/7909/2025	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO.LTD UEDITNAGAR, ROURKELA	REVA SAKANTA KUMAR MAHALI	//

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### CASES REGISTERED REPORT AS ON :06/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/298/2025	VS PRAMODA BEHERA	VS	3RD M.A.C.T., ROURKELA(Sundargarh) Mac/0000096/2023
194	D-MACA/9219/2025 MACA/299/2025	DIVISIONAL MANAGER,T.P. CELL, M/S. NEW INDIA ASSURANCE COMPANY LIMITED, VS ABHIRAM BISOI	DIPANKR SHANMUKH SAMANTARAY VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001456/2021
195	D-MATA/8092/2025 MATA/101/2025	SANTOSH KUMAR MOHAPATRA VS SMITAPRAJNA DASH @ MOHAPATRA	DOLAGOBINDA MOHAPATRA VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000259/2021
196	D-RPFAM/8722/2025 RPFAM/62/2025	DIPANJALI @ RUNABALA SAHOO VS MANOJ KUMAR SAHOO	BISHAL BAIVAB VS	// JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000088/2019
197	D-RSA/8786/2025 RSA/123/2025	UPENDRA PATRA VS RAGHUNATH JEW THAKUR, JAJPUR	AMIYA KUMAR MISHRA VS	// A.D.J.,JAJPUR(Jajapur ) RFA/0000079/2008
198	D-RSA/8829/2025 RSA/124/2025	YUDHISTIRA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// A.D.J.,BHADRAK(Bhadrak ) RFA/0000048/2007
199	D-RVWPET/8835/2025 RVWPET/71/2025	SURENDRA NATH GOUDA VS PRESIDENT, NATIONAL WATER DEVELOPMENT AGENCY, NEW DELHI	SWAPNA KUMAR OJHA VS	// () //
200	D-RVWPET/7253/2025 RVWPET/72/2025	BINOD BIHARI KARAN VS GOVERNMENT OF ODISHA	ARUN KUMAR MISHRA 2 VS	// () //
201	D-WA/6192/2025 WA/528/2025	RAMA CHANDRA GOUDA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// () //
202	D-WP(C)/8983/2025 WP(C)/6658/2025	SADHU SARAN GUPTA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// () //
203	D-WP(C)/8984/2025 WP(C)/6659/2025	NIRUPA DEVI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// () //
204	D-WP(C)/8934/2025 WP(C)/6660/2025	NAMITA PARIDA VS	NIHAL RATH VS	// ()

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205	D-WP(C)/8937/2025 WP(C)/6661/2025	STATE OF ODISHA SABITA PRADHAN VS	NIHAL RATH VS	// // 0
206	D-WP(C)/4170/2025 WP(C)/6662/2025	STATE OF ODISHA DIBYAJYOTI DANI VS	PRASANTA KUMAR PRADHAN VS	// // 0
207	D-WP(C)/8941/2025 WP(C)/6663/2025	STATE OF ODISHA DIBYAJYOTI PANDA VS	NIHAL RATH VS	// // 0
208	D-WP(C)/8680/2025 WP(C)/6664/2025	STATE OF ODISHA BAIDYANATH MOHANTY VS	BHAGABAN BISWAL VS	// // 0
209	D-WP(C)/9080/2025 WP(C)/6665/2025	STATE OF ODISHA LOPAMUDRA NAIK VS	OMKAR DEVDAS VS	// // 0
210	D-WP(C)/8434/2025 WP(C)/6666/2025	COMMISSIONER OF FOOD SAFETY ODISHA ASHWINI KUMAR SAHOO VS	SATYAJIT BEHERA VS	// // 0
211	D-WP(C)/7280/2025 WP(C)/6667/2025	STATE OF ODISHA BRAJENDRANATH MOHANTY@BRIJENDRA KUMAR MOHANTY VS	MAHENDRA KUMAR MOHAPATRA VS	// // 0
212	D-WP(C)/8343/2025 WP(C)/6668/2025	THE COMMISSIONER, ODISHA HINDU RELIGIOUS ENDOWMENTS, BBSR ASHALAT ANAYAK VS	DR.PURUSOTTAM CHULI VS	// // 0
213	D-WP(C)/3928/2025 WP(C)/6669/2025	STATE OF ODISHA MAGUNI SAHU VS	RAGHUNATH BISWAL VS	// // 0
214	D-WP(C)/9193/2025 WP(C)/6670/2025	UNION OF INDIA ABHISHEK PRASAD SETHY VS	BISWABIHARI MOHANTY VS	// // 0
215	D-WP(C)/8386/2025 WP(C)/6671/2025	STATE OF ODISHA ANUSAYA PATTNAIK VS	SAMVIT MOHANTY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/8688/2025 WP(C)/6672/2025	APARNA SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
217	D-WP(C)/7766/2025 WP(C)/6673/2025	NIBEDITA MOHAPATRA VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
218	D-WP(C)/8689/2025 WP(C)/6674/2025	KRISHNA CHANDRA PADHAN VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
219	D-WP(C)/8690/2025 WP(C)/6675/2025	BHAGIRATHI DALEI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
220	D-WP(C)/9319/2025 WP(C)/6676/2025	KUNAL KANTA SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
221	D-WP(C)/8691/2025 WP(C)/6677/2025	GIRIDHARI MALLIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
222	D-WP(C)/8047/2025 WP(C)/6678/2025	UMESH CHANDRA NAIK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
223	D-WP(C)/8687/2025 WP(C)/6679/2025	SIBARAM SAHOO VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
224	D-WP(C)/8900/2025 WP(C)/6680/2025	M/S. SIMPLEX INFRASTRUCTURES LTD., CUTTACK VS CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE, BBSR	ANUP NARAYAN MOHANTY VS	// 0 //
225	D-WP(C)/8124/2025 WP(C)/6681/2025	BALARAM ROUT VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
226	D-WP(C)/8714/2025 WP(C)/6682/2025	BIPRA CHARAN MOHAPATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
227	D-WP(C)/8854/2025	BIJAYA BASANTA ODDU	SUSANTA KUMAR MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/6683/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/8904/2025 WP(C)/6684/2025	BASANTA SRICHANDAN VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
229	D-WP(C)/8650/2025 WP(C)/6685/2025	SUSHIL KUMAR SARANGI VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
230	D-WP(C)/8856/2025 WP(C)/6686/2025	DIBAKAR NAYAK VS THE COLLECTOR, PURI	RAJENDRA NARAYAN ROUT VS	// 0 //
231	D-WP(C)/8942/2025 WP(C)/6687/2025	JYOTSNARANI SUBUDHI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
232	D-WP(C)/8943/2025 WP(C)/6688/2025	SULEKHA SWAIN VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
233	D-WP(C)/8848/2025 WP(C)/6689/2025	MAMATA MANJARI KHUNTIA VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// 0 //
234	D-WP(C)/8045/2025 WP(C)/6690/2025	SABITRI SETHI VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
235	D-WP(C)/8947/2025 WP(C)/6691/2025	NIRUPAMA MOHAPATRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
236	D-WP(C)/9007/2025 WP(C)/6692/2025	KAMALAKANTA BISWAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
237	D-WP(C)/8052/2025 WP(C)/6693/2025	SMRUTI RANJAN MOHANTY VS THE STATE TAX OFFICER, CT AND GST CUTTACK	BIJAY PANDA VS	// 0 //
238	D-WP(C)/6379/2025 WP(C)/6694/2025	MANAS KUMAR PRADHAN VS	BRAJA MOHAN SARANGI VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/9091/2025 WP(C)/6695/2025	UNION OF INDIA SOBHAGINI SINGH VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// // ()
240	D-WP(C)/8711/2025 WP(C)/6696/2025	NIDHI NAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // ()
241	D-WP(C)/8838/2025 WP(C)/6697/2025	BABULI SETHY VS STATE OF ODISHA	ANKITA MUKHERJI VS	// // ()
242	D-WP(C)/8710/2025 WP(C)/6698/2025	MANORANJAN MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // ()
243	D-WP(C)/8133/2025 WP(C)/6699/2025	M/S L.N. LOGISTICS PRIVATE LIMITED VS THAE STATE TAX OFFICER, JHARSUGUDA CIRCLE, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// // ()
244	D-WP(C)/8658/2025 WP(C)/6700/2025	BINODINI MISHRA VS STATE OF ODISHA	SISIR DAS VS	// // ()
245	D-WP(C)/8905/2025 WP(C)/6701/2025	ALORANI HALDAR VS THE MANAGER CLAIM M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR	JYOTIRMAYA SAHOO VS	// // ()
246	D-WP(C)/8713/2025 WP(C)/6702/2025	RAMESH CHANDRA JENA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // ()
247	D-WP(C)/8146/2025 WP(C)/6703/2025	RUKUNI DALAPATI VS STATE OF ODISHA	SANDHYARANI PANI VS	// // ()
248	D-WP(C)/7698/2025 WP(C)/6704/2025	BAYER CROPSCIENCE LTD., MAHARASHTRA VS UNION OF INDIA	TARUN CHATTERJEE VS	// // ()
249	D-WP(C)/8762/2025 WP(C)/6705/2025	BANALATA DASH VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BBSR	MOHIT AGARWAL VS	// // ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/8793/2025 WP(C)/6706/2025	THE PRINCIPAL OFFICER, PNB METLIFE INDIA INSURANCE COMPANY LIMITED, BANGALORE VS SUBHASH CHANDRA PRUSETH	SOMLOKESH WARRI VS	// 0 //
251	D-WP(C)/8392/2025 WP(C)/6707/2025	M/S SAINIK MINING AND ALLIED SERVICES LTD. JHARSUGUDA VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
252	D-WP(C)/8862/2025 WP(C)/6708/2025	SABITA BEHERA VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	// 0 //
253	D-WP(C)/7731/2025 WP(C)/6709/2025	BAYER CROPS SCIENCE LTD., MAHARASHTRA VS UNION OF INDIA	TARUN CHATTERJEE VS	// 0 //
254	D-WP(C)/8712/2025 WP(C)/6710/2025	KALAKAR PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
255	D-WP(C)/8708/2025 WP(C)/6711/2025	RAJANI KANTA MOHANTY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
256	D-WP(C)/8927/2025 WP(C)/6712/2025	M/S. JBC WIRE PRODUCTS PRIVATE LIMITED, BBSR VS CHIEF COMMISSIONER OF CT AND GST ODISHA, BANIJYAKAR BHAWAN, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
257	D-WP(C)/8706/2025 WP(C)/6713/2025	MAYADHAR BARIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
258	D-WP(C)/8699/2025 WP(C)/6714/2025	SUDHIRA KUMAR SWAIN VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
259	D-WP(C)/8466/2025 WP(C)/6715/2025	M/S MAA TARINI TRANSPORT CO., BARBIL, KEONJHAR VS THE ADDL. COMMISSIONER OF GST AND CENTRAL EXCISE CUSTOMS, ROURKELA	BIJAY PANDA VS	// 0 //
260	D-WP(C)/8879/2025 WP(C)/6716/2025	KUMARESH RATH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
261	D-WP(C)/8715/2025	KIRTAN CHANDRA ROUL	SHARMISTHA SAMAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/6717/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/8709/2025 WP(C)/6718/2025	SATYA NANDA PANY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
263	D-WP(C)/7987/2025 WP(C)/6719/2025	KUBER KUMBHAR VS STATE OF ODISHA	ASHUTOSHMALLIK VS	// 0 //
264	D-WP(C)/8719/2025 WP(C)/6720/2025	JAYAKRUSHNA JENA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
265	D-WP(C)/8707/2025 WP(C)/6721/2025	MADHU SUDAN BISOYI VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
266	D-WP(C)/7672/2025 WP(C)/6722/2025	M/S S.K.TRIPATHY AND MTFC AND MTASC MAA TARINI RESTAURANT AND MAA VS THE STATE TAX OFFICER , BARBIL CIRCLE	TARINI TRIPATHY VS	// 0 //
267	D-WP(C)/7153/2025 WP(C)/6723/2025	MOHMAD AMIT VS CHIEF COMMISSIONER, INCOME TAX,BHUBANESWAR	BIKRAM KESHARI SAHU VS	// 0 //
268	D-WP(C)/8469/2025 WP(C)/6724/2025	ST. XAVIERS HIGH SCHOOL, RANAPASI, DHENKANAL VS UNION OF INDIA	ARUPANANDA GOSWAMY VS	// 0 //
269	D-WP(C)/8355/2025 WP(C)/6725/2025	SANTI LATA DAS VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
270	D-WP(C)/8605/2025 WP(C)/6726/2025	M/S. SHREE SAI ENTERPRISES, BBSR VS COMMISSIONER APPEALS, CGST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	MANAS RANJAN BEHERA VS	// 0 //
271	D-WP(C)/8859/2025 WP(C)/6727/2025	ORISSA GRAMYA BANK, BANSPAL BRANCH, KEONJHAR VS THE CHAIRMAN CUM MANAGING DIRECTOR, NICL, KOLKATA	AUROVINDA MOHANTY VS	// 0 //
272	D-WP(C)/8703/2025 WP(C)/6728/2025	LAXMIDHAR SAHOO VS	SHARMISTHA SAMAL VS	// 0

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273	D-WP(C)/8479/2025 WP(C)/6729/2025	STATE OF ODISHA BHAVANI AGENCY, BBSR VS ODISHA STATE COOPERATIVE MILK PRODUCER FEDERATION LTD., BBSR	ATMAJIT MANMITH DAS VS	// // 0 //
274	D-WP(C)/8880/2025 WP(C)/6730/2025	PRADEEP KUMAR PANDA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
275	D-WP(C)/8705/2025 WP(C)/6731/2025	PANCHANAN DAKUA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
276	D-WP(C)/8799/2025 WP(C)/6732/2025	RAJALAKSHMI MOHAPATRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
277	D-WP(C)/8684/2025 WP(C)/6733/2025	RABIN CHANDRA MISHRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
278	D-WP(C)/6311/2025 WP(C)/6734/2025	ODISHA GRAMYA BANK, JUDUM BRANCH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
279	D-WP(C)/8908/2025 WP(C)/6735/2025	SHREE HOSPITAL, BBSR VS THE SECRETARY, ODISHA HUMAN RIGHTS COMMISSION, BBSR	LALITENDU MOHAPATRA VS	// 0 //
280	D-WP(C)/8704/2025 WP(C)/6736/2025	MAHESWAR SAMAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
281	D-WP(C)/7064/2025 WP(C)/6737/2025	SMRUTI RANJAN MOHAPATRA VS COMMISSIONER CT AND GST, GOVT. OF ODISHA, CUTTACK	MADHUSUDAN JENA VS	// 0 //
282	D-WP(C)/8964/2025 WP(C)/6738/2025	AHALYA SWAIN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
283	D-WP(C)/8955/2025 WP(C)/6739/2025	HEMANTA KUMAR PANIGRAHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //

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284	D-WP(C)/8958/2025 WP(C)/6740/2025	RATIKANTA MATTAGAJ VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
285	D-WP(C)/8962/2025 WP(C)/6741/2025	ANANTA BASUDEV SATPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
286	D-WP(C)/9448/2025 WP(C)/6742/2025	KAUSHALYA BAI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
287	D-WP(C)/8948/2025 WP(C)/6743/2025	SUNIL KUMAR SAHOO VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
288	D-WP(C)/7634/2025 WP(C)/6744/2025	ALEKHA MATI @ MAJHI VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
289	D-WP(C)/9304/2025 WP(C)/6745/2025	M/S. SAURAV MISHRA VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //
290	D-WP(C)/7431/2025 WP(C)/6746/2025	VICTIM/INFORMANT VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	// 0 //
291	D-WP(C)/9467/2025 WP(C)/6747/2025	PRADIP MOHANTY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
292	D-WP(C)/8235/2025 WP(C)/6748/2025	PRAKASH CHANDRA PRADHAN VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
293	D-WP(C)/9302/2025 WP(C)/6749/2025	MAHENDRA SATNAMI VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
294	D-WP(C)/8686/2025 WP(C)/6750/2025	TRIPURARI NAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
295	D-WP(C)/7665/2025	SOVAGINI DIPA	LAXMIKANTA MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/6751/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/8623/2025 WP(C)/6752/2025	M/S. T.R.CHEMICALS PVT. LTD., RAJGANGPUR, SUNDARGARH VS UNION OF INDIA	SASWAT KUMAR ACHARYA VS	// 0 //
297	D-WP(C)/6314/2025 WP(C)/6753/2025	ODISHA GRAMYA BANK, JAGANNATHPUR BRANCH, BHADRAK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
298	D-WP(C)/8932/2025 WP(C)/6754/2025	NARENDRA KUMAR SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
299	D-WP(C)/8816/2025 WP(C)/6755/2025	MINATI MOHANTY VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO VS	// 0 //
300	D-WP(C)/8952/2025 WP(C)/6756/2025	BINODINI SATPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
301	D-WP(C)/8933/2025 WP(C)/6757/2025	DILESWAR PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
302	D-WP(C)/8944/2025 WP(C)/6758/2025	BASANTA PALEI VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
303	D-WP(C)/8118/2025 WP(C)/6759/2025	HIRAMANI MARDI @ HIRAMANI HANSDAH VS STATE OF ODISHA	PRADIPTA VARMA VS	// 0 //
304	D-WP(C)/8831/2025 WP(C)/6760/2025	DR.MANDAKINI DAS VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
305	D-WP(C)/9067/2025 WP(C)/6761/2025	GITANJALI SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
306	D-WP(C)/8946/2025 WP(C)/6762/2025	KRUSHNA KUMARI DAS VS	SUBASH CHANDRA PUSPALAKA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/9206/2025 WP(C)/6763/2025	STATE OF ODISHA BHAJAMAN KHUNTIA VS	BIRAJA PRASANNA DAS VS	// // 0
308	D-WP(C)/8770/2025 WP(C)/6764/2025	STATE OF ODISHA LINGARAJ MAJHI VS	RABINDRA KUMAR PATNAIK VS	// // 0
309	D-WP(C)/9035/2025 WP(C)/6765/2025	STATE OF ODISHA DR.SHUVADA MOHANTY VS	SHASHI BHUSAN JENA VS	// // 0
310	D-WP(C)/9017/2025 WP(C)/6766/2025	STATE OF ODISHA ALLOK KUMAR MOHANTA VS	SUBHADUTTA ROUSTRAY VS	// // 0
311	D-WP(C)/9036/2025 WP(C)/6767/2025	STATE OF ODISHA RAMA CHANDRA BEHERA VS	GOPAL KRUSHNA NANDA VS	// // 0
312	D-WP(C)/9134/2025 WP(C)/6768/2025	STATE OF ODISHA MANAGING COMMITTEE OF SARASWATA SECONDARY SCHOOL OF EDUCATION AND VS	ADVOCATE KUMAR SWAIN, PURI VS	// // 0
313	D-WP(C)/8935/2025 WP(C)/6769/2025	STATE OF ODISHA SIBARAM PRADHAN VS	KOUSIK ANANDA GURU VS	// // 0
314	D-WP(C)/9037/2025 WP(C)/6770/2025	STATE OF ODISHA DR.SURESH KUMAR JENA VS	SHASHI BHUSAN JENA VS	// // 0
315	D-WP(C)/9034/2025 WP(C)/6771/2025	STATE OF ODISHA RAMACHANDRA DASH VS	GOPAL KRUSHNA NANDA VS	// // 0
316	D-WP(C)/9044/2025 WP(C)/6772/2025	STATE OF ODISHA PRATAP KUMAR PATRA VS	GOPAL KRUSHNA NANDA VS	// // 0
317	D-WP(C)/8950/2025 WP(C)/6773/2025	STATE OF ORISSA JUGANTI NAYAK VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// // 0 //

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318	D-WP(C)/8882/2025 WP(C)/6774/2025	BIKASH KUMAR PARIDA VS STATE OF ODISHA	PRATIK NAYAK VS	// 0 //
319	D-WP(C)/9001/2025 WP(C)/6775/2025	PRASANNA KUMAR SAHOO VS REGIONAL TRANSPORT OFFICER, KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
320	D-WP(C)/8883/2025 WP(C)/6776/2025	MADHUSMITA SAHANI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
321	D-WP(C)/8999/2025 WP(C)/6777/2025	PARAMJIT SINGH VS REGIONAL TRANSPORT OFFICER, JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
322	D-WP(C)/9501/2025 WP(C)/6778/2025	PITAMBAR PALAI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
323	D-WP(C)/7702/2025 WP(C)/6779/2025	MAHABIR JENA VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
324	D-WP(C)/9299/2025 WP(C)/6780/2025	KSHETRABASI KISHAN VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
325	D-WP(C)/8995/2025 WP(C)/6781/2025	MAREIGAON SERVICE COOPERATIVE SOCIETY LTD., KEONJHAR VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
326	D-WP(C)/9497/2025 WP(C)/6782/2025	RAMESH CHANDRA NAYAK VS THE CHIEF EXECUTIVE OFFICER TPCODL, BBSR	AKSHAYA KUMAR JENA VS	// 0 //
327	D-WP(C)/9061/2025 WP(C)/6783/2025	NITYANANDA SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
328	D-WP(C)/9085/2025 WP(C)/6784/2025	SUREKHA SAHU VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
329	D-WP(C)/9019/2025	SANGRAM KESHARI NAYAK	UMAKANT SAHOO	//

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	WP(C)/6785/2025	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/9371/2025 WP(C)/6786/2025	YASHADA @ YASHODA MOHANTA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// () //
331	D-ABLAPL/5353/2025 ABLAPL/2516/2025	MINAKETAN PATTNAIK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	LAXMISAGAR P.S. /602 /2024 () //
332	D-ABLAPL/6397/2025 ABLAPL/2517/2025	PARTHAM BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /109 /2020 () //
333	D-ABLAPL/6508/2025 ABLAPL/2518/2025	TAPAN KUMAR BHAKTA @ TAPAN BHAKTA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /12 /2025 () //
334	D-ABLAPL/6685/2025 ABLAPL/2519/2025	GEETANJALI MISHARA VS STATE OF ODISHA	SAROJ KU. MISHRA VS	BOUDH /350 /2024 () //
335	D-ABLAPL/6430/2025 ABLAPL/2520/2025	DILLIP KUMAR DASH VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	JENAPUR /72 /2025 () //
336	D-ABLAPL/6698/2025 ABLAPL/2521/2025	SILU NAYAK @ BIKASH KUMAR NAYAK VS STATE OF ODISHA	SNEHASISH BEHERA VS	TIGIRIA /31 /2025 () //
337	D-ABLAPL/6461/2025 ABLAPL/2522/2025	ANKURA @ ANKUR SAMAL VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	JAGATPUR /102 /2025 () //
338	D-ABLAPL/6700/2025 ABLAPL/2523/2025	RAMA MAHAKUR VS STATE OF ODISHA	AMITAV TRIPATHY VS	RAMPUR (SONEPUR) /20 /2025 () //
339	D-ABLAPL/6506/2025 ABLAPL/2524/2025	NELU NAHAK @ SRIMANTA NAHAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /63 /2025 () //
340	D-ABLAPL/6701/2025 ABLAPL/2525/2025	BIRAJA DASH @ BIRAJ DASH VS	BISWABHUSAN DAS VS	TIRTOL /218 /2018 ()

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341	D-ABLAPL/6259/2025 ABLAPL/2526/2025	STATE OF ODISHA HEMANTA KUMAR PRADHAN @ HEMANTA PRADHAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// MOTANGA /75 /2025 ()
342	D-ABLAPL/6009/2025 ABLAPL/2527/2025	BIJAYA JENA @ ANDHARI VS STATE OF ODISHA	DEBASIS SAHOO VS	// ANANDAPUR /260 /2024 ()
343	D-ABLAPL/6656/2025 ABLAPL/2528/2025	PANDA PRADHAN @ HARAS PRADHAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	// BUGUDA /337 /2024 ()
344	D-ABLAPL/6554/2025 ABLAPL/2529/2025	MINATI DAS @ CHUMKI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	// Maitri Vihar PS /45 /2025 ()
345	D-ABLAPL/6679/2025 ABLAPL/2530/2025	AMARENDRA NAIK @ SITU NAIK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// TIGIRIA /29 /2025 ()
346	D-ABLAPL/6730/2025 ABLAPL/2531/2025	SUNITA PATRA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// GOSANINUAGAM /72 /2025 ()
347	D-ABLAPL/6016/2025 ABLAPL/2532/2025	BASUDEV JENA VS STATE OF ODISHA	DEBASIS SAHOO VS	// NANDIPADA /93 /2024 ()
348	D-ABLAPL/6734/2025 ABLAPL/2533/2025	KANHU CHARAN PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// ODAGAON /206 /2023 ()
349	D-ABLAPL/6731/2025 ABLAPL/2534/2025	PARSURAM BEHERA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// EOW,BHUBANESWAR /18 /2015 ()
350	D-ABLAPL/6736/2025 ABLAPL/2535/2025	SAMIRA NAIK @ NEPI @ KEPI VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	// RASOL /18 /2025 ()
351	D-ABLAPL/6690/2025 ABLAPL/2536/2025	NAMITA GIRI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BHOGRAI /65 /2025 ()

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352	D-ABLAPL/6737/2025 ABLAPL/2537/2025	SUNITA SETHY VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BUGUDA /45 /2025 () //
353	D-ABLAPL/6714/2025 ABLAPL/2538/2025	SABITRI MANGARAJ VS STATE OF ODISHA	PRIYA RANJAN SWAIN VS	BAGHAMARI /96 /2023 () //
354	D-ABLAPL/6665/2025 ABLAPL/2539/2025	EMANUEL BARIK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	TUMUDIBANDHA /30 /2025 () //
355	D-ABLAPL/6692/2025 ABLAPL/2540/2025	S.K GUNU @ S.K SAIDUL RAHEMAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAMARDA /25 /2025 () //
356	D-ABLAPL/6738/2025 ABLAPL/2541/2025	DEBENDRA KUMAR SAHOO@DEBENDRA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /22 /2025 () //
357	D-ABLAPL/6739/2025 ABLAPL/2542/2025	MANOJ SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /39 /2025 () //
358	D-ABLAPL/6743/2025 ABLAPL/2543/2025	PITAMBAR DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /52 /2025 () //
359	D-ABLAPL/6002/2025 ABLAPL/2544/2025	SAROJ KUMAR BHOI VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIPATNA /140 /2014 () //
360	D-ABLAPL/6783/2025 ABLAPL/2545/2025	SOUMYAJIT MAHARANA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000421/2023
361	D-ABLAPL/6787/2025 ABLAPL/2546/2025	DIBAKAR SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /1 /2025 () //
362	D-ABLAPL/6292/2025 ABLAPL/2547/2025	SAROJ @ SAROJ KUMAR PRADHAN VS STATE OF ODISHA	BABITA DASH VS	TALCHER TOWN /98 /2025 () //
363	D-ABLAPL/6804/2025	SUJATA SAHOO	ANANGA KUMAR OTTA	JENAPUR /19 /2025

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	ABLAPL/2548/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/6429/2025 ABLAPL/2549/2025	SARAT NATH @ SARAT NATHA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	BALIPATNA /88 /2025 () //
365	D-ABLAPL/6633/2025 ABLAPL/2550/2025	SANTOSH PALO @ SANTOSH KUMAR PALO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /345 /2024 () //
366	D-ABLAPL/6821/2025 ABLAPL/2551/2025	MINARANI NAYAK VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PIRAHAT P.S /45 /2025 () //
367	D-ABLAPL/6773/2025 ABLAPL/2552/2025	GANGARAM MOHANTY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /95 /2025 () //
368	D-ABLAPL/6828/2025 ABLAPL/2553/2025	KAMAL SAGADIA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /399 /2024 () //
369	D-ABLAPL/6844/2025 ABLAPL/2554/2025	SAROJ SWAIN @ DIPU VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	KHUNTUNI /40 /2025 () //
370	D-ABLAPL/6845/2025 ABLAPL/2555/2025	RAMACHANDRA ROUT@ PIPUNA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	BANKI /16 /2025 () //
371	D-ABLAPL/6902/2025 ABLAPL/2556/2025	NAROTTAM SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NAKTIDEUL /91 /2023 () //
372	D-ABLAPL/6032/2025 ABLAPL/2557/2025	SACHIN NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /246 /2021 () //
373	D-ABLAPL/6903/2025 ABLAPL/2558/2025	G. KALAMA @ G. KARLEMA VS STATE OF ODISHA	SWARUP RANJAN SINGHSAMANT VS	SEA BEACH /49 /2025 () //
374	D-ABLAPL/6374/2025 ABLAPL/2559/2025	JOGINDRA PRADHAN VS	MOHAN KUMAR SAHU VS	REAMAL /29 /2025 ()

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375	D-ABLAPL/6925/2025 ABLAPL/2560/2025	STATE OF ODISHA TAPAS MANGARAJ @ TAPU VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /51 /2025 ()
376	D-ABLAPL/6593/2025 ABLAPL/2561/2025	STATE OF ODISHA REBATI PANKA VS	RAJIB LOCHAN PATTNAIK VS	// TENTULIKHUNTI /147 /2022 ()
377	D-ABLAPL/6613/2025 ABLAPL/2562/2025	STATE OF ODISHA KANHU CHARAN NANDA @ KHANU CHARAN NANDA VS	BUDHIRAM DAS VS	// MUNIGUDA /225 /2023 ()
378	D-ABLAPL/6650/2025 ABLAPL/2563/2025	STATE OF ODISHA NIKASH KUMAR NAYAK VS	PRATIK NAYAK VS	// BALASORE TOWN /47 /2025 ()
379	D-ABLAPL/6928/2025 ABLAPL/2564/2025	STATE OF ODISHA NISHIKANT MAHAPATRA VS	ROHIT RANJAN RAY VS	// BEGUNIA P.S. /18 /2025 ()
380	D-ABLAPL/6877/2025 ABLAPL/2565/2025	STATE OF ODISHA KALANDI @ KALIA PARIDA VS	SUSANTA KUMAR SAHU VS	// NANDANKANAN /60 /2025 ()
381	D-ABLAPL/6898/2025 ABLAPL/2566/2025	STATE OF ODISHA BAPI @ UMESH PRUSTY VS	BISWAJIT NAYAK VS	// CHAULIAGANJA /84 /2025 ()
382	D-ABLAPL/6945/2025 ABLAPL/2567/2025	STATE OF ODISHA MANOJ KUMAR MOHANTY VS	ABHAS MOHANTY VS	// CHAULIAGANJA /83 /2025 ()
383	D-ABLAPL/6128/2025 ABLAPL/2568/2025	STATE OF ODISHA JIBAN KUMAR ROUT @ JIBAN ROUT VS	JAYANTA KUMAR MAJHI VS	// //0 S.D.J.M.,NILAGIRI(Baleshwar)
384	D-ABLAPL/6296/2025 ABLAPL/2569/2025	STATE OF ODISHA NIBARAN SAHU VS	ANOOP DEY VS	2(A)CC/0000365/2024 JODAPADAR /47 /2023 ()
385	D-ABLAPL/6895/2025 ABLAPL/2570/2025	STATE OF ODISHA JYOTISAR PANDA VS STATE OF ODISHA	DEBASIS MISHRA VS	// MARINE PENTHAKATA /109 /2024 () //

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386	D-ABLAPL/6498/2025 ABLAPL/2571/2025	JAGA MOHNATY @ JAGADISH MOHANTY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /26 /2025 () //
387	D-ABLAPL/6901/2025 ABLAPL/2572/2025	PRANATI DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /654 /2024 () //
388	D-ABLAPL/6548/2025 ABLAPL/2573/2025	RAJESH MOHANTY @ RAJENDRA MOHANTY VS STATE OF ODISHA	BHAKTA BHUSHAN BARIK VS	DHAULI PS /22 /2025 () //
389	D-ABLAPL/5973/2025 ABLAPL/2574/2025	PRATIMA PATI VS STATE OF ODISHA(VIG.)	SANGRAMJIT PANDA VS	CUTTACK VIGILANCE /1 /2025 () //
390	D-ABLAPL/6721/2025 ABLAPL/2575/2025	MAMATA PANDA VS STATE OF ODISHA	RABINARAYAN MISHRA VS	PAHALA /45 /2025 () //
391	D-ABLAPL/6801/2025 ABLAPL/2576/2025	KALU @ DIBYA PRASAD MISHRA VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	SATYABADI /58 /2025 () //
392	D-ABLAPL/6935/2025 ABLAPL/2577/2025	MADHAB SING VS STATE OF ODISHA	DALIRANI BEHURAY VS	UDALA /25 /2025 () //
393	D-ABLAPL/6789/2025 ABLAPL/2578/2025	JATIA AHADI VS STATE OF ODISHA	KULDEEP MOHANTY VS	//0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000079/2025
394	D-ABLAPL/6790/2025 ABLAPL/2579/2025	NIRANJAN ROUT VS STATE OF ODISHA	SAMVIT MOHANTY VS	DHARMASALA /416 /2024 () //
395	D-ABLAPL/6794/2025 ABLAPL/2580/2025	ROHIT BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	HANDAPA /61 /2025 () //
396	D-ABLAPL/6936/2025 ABLAPL/2581/2025	SABOO LAL RATRE @ SABULAL RATRE VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MANAMUNDA /79 /2025 () //
397	D-ABLAPL/6791/2025	MD. SAMIRUL HAQUE	BIJAYANANDA DASH	UDALA /34 /2025

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	ABLAPL/2582/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/6986/2025 ABLAPL/2583/2025	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	ABHAS MOHANTY VS	CHAULIAGANJA /83 /2025 () //
399	D-ABLAPL/6602/2025 ABLAPL/2584/2025	BANABIHARI DAS VS STATE OF ODISHA	BASUDEBA ROUT VS	MAHANGA /42 /2025 () //
400	D-ABLAPL/6802/2025 ABLAPL/2585/2025	RUDRA PRASAD MAJHI VS STATE OF ODISHA	DEBABRATA DASH VS	DHARAMGARH /304 /2024 () //
401	D-ABLAPL/6959/2025 ABLAPL/2586/2025	NIRANJAN PATRA @ NIRA PATRA VS STATE OF ODISHA	ABHAS MOHANTY VS	CHAULIAGANJA /83 /2025 () //
402	D-ABLAPL/6846/2025 ABLAPL/2587/2025	KAMAL SAGADIA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /37 /2025 () //